

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 781 of 2019

IN THE MATTER OF:

C & C Construction Ltd.
Through Navneet Kumar Gupta, (RP) ...Appellant

Versus
Power Grid Corporation of India Ltd. ...Respondent

Present

For Appellant: Mr. Pulkit Deora, Advocate

**For Respondent: Mr. Krishnendu Datta, Mr. Apoorv P. Tripathi,
Mr. Dheevesh Kumari Dwivedi and Ms. Pallavi
Srivastava, Advocates**

ORDER

27.08.2019 By way of last chance, Appellant is allowed a week's time to file rejoinder-affidavit, failing which the appeal will be heard on merit.

Post the case 'for Admission (After Notice)' on 11th September, 2019.

The interim directions given on 1st August, 2019 shall continue till the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ns/gc/